

HIGH COURT OF MEGHALAYA, SHILLONG
CAUSE LIST FOR MEDIATION 3.0 – SPECIAL MEDIATION DRIVE

Cases Listed for Mediation on 05.10.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/1/2026	CRP No. 23 of 2026	Lascretice Lyngdoh -Vs- Union Of India And Ors	Mr. M. F. Qureshi, Mr. R. T. Sangma	Mr. R. Debnath	Smti. E. Shabong	10:30 AM	Physical	Video Conference Room
2.	HCM/SMD/3.0/9/2026	WP(C) No. 325 of 2025	Glenison A. Sangma -Vs- The Garo Hills Autonomous District Council And Ors	Ms. G. Ch. Marak	Mr. S. Dey	Smti. Nathe M. Momin	3:00 PM	Video Conferencing	Video Conference Room
3	HCM/SMD/3.0/13/2026	WP(C) No. 331 of 2026	Banbit Roy Sohlang -Vs- The State Of Meghalaya And Ors	Mr. S. Dey	Ms. Z. E. Nongkynrih	Smti. Daphira Sohtun	10:30 AM	Physical	Annexe Building

Cases Listed for Mediation on 06.10.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/2/2026	WP(C) No. 50 of 2026	Rimbitha M. Marak -Vs- State Of Meghalaya And 3 Ors	Ms. G. Ch. Marak	Mrs. T. Yangi, Ms. I. Lyngwa, Mr. H. M. Sarkar	Smti. E. Shabong	10:30 AM	Physical	Video Conference Room
2	HCM/SMD/3.0/10/2026	WP(C) No. 326 of 2026	Pillarson M. Marak -Vs- The Garo Hills Autonomous District Council And Ors	Ms. G. Ch. Marak	Mr. S. Dey	Smti. Nathe M. Momin	3:00 PM	Video Conferencing	Video Conference Room

3	HCM/SMD/3.0/15/2026	WP (C) No. 364 of 2026	Pedilina R. Marak -Vs- The State Of Meghalaya And Ors	Mr. C.C.T. Sangma	Ms. Z.E. Nongkynrih, Ms. E. B. Passah	Smti. Daphira Sohtun	10:30 AM	Physical	Annexe Building
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Cases Listed for Mediation on 07.10.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/3/2026	WP(C) No. 202 of 2026	Tesbina Momin -Vs- The State Of Meghalaya And Ors	Mr. M. R. Marak	Ms. E. B. Passah	Smti. E. Shabong	10:30 AM	Physical	Video Conference Room
2	HCM/SMD/3.0/11/2026	WP(C) No. 327 of 2026	Nollindro A. Sangma -Vs- The Garo Hills Autonomous District Council And Ors	Ms. G. Ch. Marak	Mr. S. Dey	Smti. Nathe M. Momin	3:00 PM	Video Conferencing	Video Conference Room
3	HCM/SMD/3.0/19/2026	Crl. Petn No. 125 of 2026 with Crl. M. C. No. 187 of 2026	Shri Balminton R. Sangma -Vs- The State Of Meghalaya And 4 Ors	Mr. P. T. Sangma	Mr. J. Thabab, Mr. A.G. Momin	Shri. Albert W. Lanong	2:00 PM	Video Conferencing	Video Conference Hall

Cases Listed for Mediation on 08.10.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/16/2026	CRP No. 18 of 2026	Shri Jason Andrew Harr -Vs- Smti. Freda Rynjah & 4 Ors.	Ms. E. Gurung	Mr. S. Sen, Mr. J. N. Rynjah	Smti. Daphira Sohtun	10:30 AM	Physical	Annexe Building

2	HCM/SMD/3.0/20/2026	WP(C) No. 80 of 2026	Smti. Nursecy Mary Wanniang -Vs- State Of Meghalaya & 5 Ors.	Mr. J. Thabah	Mr. J.N. Rynjah, Ms. E. B. Passah, Mr. E. Marbaniang	Shri. Albert W. Lanong	2:00 PM	Video Conferencing	Video Conference Room
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Cases Listed for Mediation on 09.10.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/17/2026	WP (C) No. 606 of 2025	Smti. Sanjukta Paul -Vs- GHADC And 8 Ors	Mr. S. Chanda	Mr. P. R. Paske	Smti. Daphira Sohtun	10:30 AM	Physical	Video Conference Room

Cases Listed for Mediation on 12.10.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/14/2026	WP(C) No. 349 of 2026	Salman M. Sangma and Anr. -Vs- The Khasi Hills Autonomous District Council And Ors.	Ms. L. D. Sangma	Mr. W. Khongsni, Mr. R. T. Sangma	Smti. Nathe M. Momin	3:00 PM	Video Conferencing	Video Conference Room
2	HCM/SMD/3.0/18/2026	WP(C) No. 445 of 2021	Dorbar Chnong Loompyr di Iongpiah -Vs- State Of Meghalaya And 5 Ors.	Mr. D. S. Pajat	Ms. I. Lyngwa, Ms. R. Colney	Smti. Daphira Sohtun	10:30 AM	Physical	Video Conference Room

Cases Listed for Mediation on 13.10.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/6/2026	WP(C) No. 302 of 2026	Lailostil G. Momin -Vs- State Of Meghalaya And Ors	Mr. M. R. Marak	Ms. O. A. I. Bang, Mr. E. Lalsangluaia	Shri. Antony Syiemiong	1:00 PM	Physical	Video Conference Room
2	HCM/SMD/3.0/7/2026	WP(C) No. 311 of 2026	Kinderson Sangma -Vs- The State Of Meghalaya And Ors	Mr. S. Khyriem	Mr. J. N. Rynjah	Shri. Antony Syiemiong	2:00 PM	Physical	Video Conference Room
3	HCM/SMD/3.0/8/2026	WP(C) No. 319 of 2025	Napoleon S. Mawphniang -Vs- State Of Meghalaya And Ors	Ms. S. R. Marak	Mrs. N. G. Shylla, Ms. Z. E. Nongkynrih	Shri. Antony Syiemiong	3:00 PM	Physical	Video Conference Room
4	HCM/SMD/3.0/12/2026	WP(C) No. 330 of 2026	Rosallin M. Momin -Vs- The State Of Meghalaya And Ors	Ms. G. Ch. Marak	Mr. J. Thabah, Ms. E. B. Passah	Shri. Antony Syiemiong	4:00 PM	Physical	Video Conference Room

Cases Listed for Mediation on 14.10.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/4/2026	WP(C) No. 243 of 2026	Md. Jainuddin Alam -Vs- State Of Meghalaya And Ors	Mr. N. Upadhyay	Mrs. T. Yangi, Ms. A. D. Syiem, Mr. E. R. Chyne	Smti. E. Shabong	10:30 AM	Physical	Video Conference Room

Cases Listed for Mediation on 15.10.2026

SI No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/5/2026	WP(C) No. 244 of 2026	Ganga Tiwari -Vs- State Of Meghalaya And Ors	Mr. N. Upadhyay, Ms. N. M. Kharshemlang	Mr. E. R. Chyne	Smti. E. Shabong	10:30 AM	Physical	Video Conference Room
2	HCM/SMD/3.0/21/2026	WP(C) No. 287 of 2024	Teimonlang Lamare & 4 Ors -Vs- State of Meghalaya & Ors	Mr. E. Lalsangluaia	Ms. R. Colney	Shri. C. Ksoo,	3.00 PM	Physical	Video Conference Room